

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

**Item No. 210  
Cont. A No. 02/425/JPR/2022  
Under Section 425 of  
Companies Act, 2013**

**In the matter of:**

**Sahil Goyal**

**...Petitioner**

**Versus**

**Basant Kumar Goyal and Ors.**

**... Respondents**

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

**For the Petitioner : Amol Vyas, Adv.**

**ORDER**

List the matter on 15.05.2024 at 02:30 PM which is already fixed.

  
Sd-

**(Rajeev Mehrotra)  
Technical Member**

  
Sd-

**(Deep Chandra Joshi)  
Judicial Member**

May 14, 2024